NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 127(ND)10 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. MPC Rhine River Ltd. V/s. M/s. Akme Rhine River Projects Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Richa Chancal: Adv.

Petitioner

Liebr

ORDER

Ld. Counsel for the petitioner submits that an MoU had been arrived at between the parties in March 2015, which has not been acted upon till date, as the valuation of the immovable property has not been fixed. The petition cannot be kept pending on this count. Ld. Counsel prays for some time to seek instructions. Adjourned to 24.10.2010.

(Ina Malhotra) Member Judicial

S Ch.